

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA'RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.105/252/HDB/2018
NAME OF THE COMPANY	Visions Infra Projects Private Limited
NAME OF THE PETITIONER(S)	Visions Infra Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Eswar Reddy	Company Secretary	cse.swar.reddy@gmail.com 9502224274	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. S.Eswar Reddy Learned PCS for the Petitioner.

He has not sought for the Interim orders. Issue notice to the RoC and RoC is directed to submit his report within 4 weeks.

Post the case on 23rd March 2018.



Member (T)



Member (J)